

### Allotment of Rakes

\*154. SHRI KASHIRAM RANA :  
SHRI CHANDRESH PATEL :

Will the PRIME MINISTER be pleased to state :

- (a) whether there is acute shortage of Iodised Salt in the country due to shortage of rakes;
- (b) if so, the number of Rakes being supplied and utilised by the Salt Producing areas of Gujarat;
- (c) whether the present number of rakes supply is inadequate keeping in view the demand for salt throughout the country; and
- (d) if so, the steps taken or proposed by the Ministry for the allotment of more rakes as per demand?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (d) No scarcity conditions have been reported presently from any part of the country. Occasional distress requests from some areas when received were promptly attended. There have been some shortfall in supply of rakes to salt producing areas of Gujarat. Steps have been taken to step up the level of wagon supplies.

### Companies Act, 1956

\*155. SHRI CHHITUBHAI GAMIT : Will the PRIME MINISTER be pleased to state :

- (a) whether a seminar on 'Tax and Company' Law was organised by the Associated Chamber of Commerce and Industry in October, 1995;
- (b) if so, the participants and the recommendations made therein;
- (c) whether the Government propose to incorporate these recommendations in the Company Act, 1956;
- (d) if so, the salient features thereof; and
- (e) the time by which the bill is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) Yes, Sir.

(b) to (e) 207 persons have participated in the All India Tax and Company Law Conference held on 30-31 October, 1995 at New Delhi organised by Associated Chamber of Commerce and Industry. No recommendations as such have been forwarded by the ASSOCHAM to the Government emerging out of this conference. However, in the company law session of the conference, issues like non-voting shares, buy-back of shares, intercorporate loans and investments have been discussed. The Govt. is already aware of these issues and is likely to finalise its views on them before the Companies Bill, 1993, already introduced in the Rajya Sabha on 14.5.93, is taken up for consideration.

### Defence Self Reliance

\*156. SHRI SHRAVAN KUMAR PATEL : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government have adopted a defence self reliance plan 1995-2005 for enhancing self reliance; and
- (b) if so, the targets fixed thereunder, the cost and other details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) A 10-year plan for self-reliance in Defence Systems has been evolved with a target to increase the self-reliance index (The ratio of expenditure on defence systems procured from indigenous sources to the total expenditure on acquisition in a particular year) from the present level of 30 percent to 70 percent by the year 2005. The plan envisages the following three pronged approach for achieving increased self-reliance :-

- (i) Sustaining existing defence systems through indigenisation of spares.
- (ii) upgrading viable existing defence systems and stretching their life and capability, and
- (iii) inducting more of indigenous defence systems in a progressive manner and minimising the import of major systems.

It is, however, not in the national interest to disclose the information relating to the costs.

### Ozone Layer

\*157 SHRI CHETAN P.S. CHAUHAN : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government are aware of increase in Ozone in the lower latitudes in India including Delhi;
- (b) if so, the details thereof;
- (c) whether Ozone is highly toxic to living beings; and
- (d) if so, the preventive measures being taken by the Government in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) Analysis of ozone data obtained through different satellites and ground based instruments does not establish very clear trend of ozone variation over India. Marginal variations noticed by some scientists could be within the natural fluctuation of ozone.

(c) Ozone in high concentrations at surface of the earth is toxic to living beings.

(d) Presently ozone concentration at surface level is within safe limits. However, Govt. has taken action for reducing emission of pollutants from sources like automobiles that could affect surface ozone.

### Cycle Corporation of India

\*158 SHRI HARADHAN ROY : Will the Minister of INDUSTRY be pleased to state :

- (a) whether the Government are contemplating measures for the modernization of Cycle Corporation of India Limited;
- (b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the latest position in respect of production, capital investment, manpower, profit and losses and position of order; and

(e) the steps being taken to make it viable?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

(c) and (e) : The Cycle Corporation of India Limited (CCIL) had been referred to the Board for Industrial and Financial Reconstruction (BIFR) under the Sick Industrial Companies (Special Provisions) Act. In its last hearing on 23.7.93 the BIFR had formed a prime-facie opinion that the company was not viable on a long term basis and accordingly issued a show cause notice against winding up. Further hearings of the BIFR have been stayed by the Calcutta High Court. The matter is sub-judice.

(d) The latest position for the year 1994-95 is as under :-

i) Production	86 lakhs
ii) Capital Investment	NIL
iii) Manpower	1778
iv) Profit & Loss	Rs. (-) 3469.32 lakhs
v) Position of order	Orders received for 9000 cycles accompanied with advance of Rs.90 lakhs.

[Translation]

#### Solar Energy

\*159. SHRI N. J. RATHVA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received many proposals from the national and international companies to set up solar-energy projects in some States, especially in Gujarat;

(b) if so, the details thereof;

(c) whether the Government propose to provide some incentives/concessions to the projects to be set up in these areas;

(d) if so, the details thereof;

(e) whether Indian and foreign investors are being provided some facilities in these areas; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) and (b) : In response to a request for proposals issued by the Government of Rajasthan for the setting up of solar energy projects in the State, five companies had submitted their offers. The State Government has issued Letters of Intent to three companies for the establishment of power projects based on different solar technologies on Build, Own, Operate and Maintain (BOOM) basis. No specific proposals have been received by other States, including Gujarat.

(c) and (d) : Incentives and concessions available from the Central Government for renewable energy projects will be available to these projects. These include the facilities of 100% accelerated depreciation, tax holiday, soft loan, excise duty and customs duty concessions.

(e) and (f) : The facilities for renewable energy projects are available to all eligible Indian and foreign investors.

[English]

#### Zipper Industry

\*160 SHRI RABI RAY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Zipper industry in India is in the small scale sector and is facing stiff competition from M/s. YKK Corporation of Japan;

(b) if so, the details thereof ;

(c) whether he has received letters from the Members of Parliament to save this indigenous industry from extinction; and

(d) the steps Government have taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) and (b) : The Zip Fasteners are being manufactured in the country both in the small scale and in the organised sector. M/s. YKK Corporation of Japan have recently been granted approval for setting up a 100 per cent owned subsidiary for the manufacture of metallic and non-metallic zip fasteners through an integrated plant manufacturing all the components. The manufacture of zip fasteners, both metallic and non-metallic, through such integrated plants is not reserved for the small scale sector. The production of zip fasteners by M/s. YKK Corporation is yet to commence.

(c) and (d) : Yes, Sir, Although the approval given to YKK is within the parameters of the reservation policy, the issues raised by the Hon'ble Members of Parliament are being examined.

#### Tax Free Railway Bonds

1485: SHRI PIUS TIRKEY : Will the PRIME MINISTER be pleased to state :

(a) whether a substantial amount out of sale of 10½% interest free bonds issued by Railway Finance Corporation in March, 1994 was deposited with the Nationalised Banks ;

(b) if so, the details thereof ;

(c) whether the amount deposited has been duly repaid by the above Banks; and

(d) if so, the details of repayment not made so far ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b) A Statement is attached.

(c) Yes, Sir.

(d) Does not arise.

#### STATEMENT

Details of 8th Series Public Issue Account with various Bankers to the Issue are given below :-

	Cheque/Cash (Rs.)	Stock Invest (Rs.)	Total (Rs.)
State Bank of India	46,15,02,000	1,08,97,000	47,23,99,000
Vijaya Bank	3,06,25,000	9,21,000	3,15,46,000
Punjab National Bank	10,29,87,000	6,79,60,000	17,09,47,000
Punjab & Sind Bank	4,38,84,000	54,90,000	4,93,74,000